

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/52/2016
NAME OF THE PETITIONER(S) : SREEKUMARI AMMA & 3 ORS
NAME OF THE RESPONDENT(S) : NIGHTINGALE COLLEGE OF NURSING KERALA
PVT LTD & 15 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

1.	INDIALAW (A.CELINE)	Counsel for R1 & R4	
2.	M.K. PREETHA. for KSR & W. }	Counsel for Petitioners	

ORDER

Counsel for petitioner present. Counsel for R1 & R4 present. Counsel for petitioner stated that the notice sent to R6 to R16 returned unserved. She prayed for time to file a memo with a prayer to send notice to R6 to R16 by way of substituted service. Time is enlarged at request. Put up on 13.02.2018.


(S VIJAYARAGHAVAN)
Member(Technical)


(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)